

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 1**  
**IA-1787/ND/2021**  
**(IB)-1281(ND)/2018**

**IN THE MATTER OF:**

B.D Construction Co. ... Applicant/Petitioner

Vs

Stride Autoparts Ltd. ... Respondent

**Order under Section 9 of IBC.**

**Order delivered on 15.04.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Liquidator : Mr. Neeraj Kr. Gupta, Adv

**ORDER**

**IA-1787/ND/2021:**

This is quarterly report filed by the Liquidator for the quarter ending on 31.03.2021. The same is taken on record with all just exceptions. Place it with the main file for further reference.

IA is **disposed of.**

Sd/-  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

Sd/-  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**